

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 324 of 2013 &
I.A. No.423 of 2013**

Dated : 24th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Shree Renuka Sugars Ltd. Appellant(s)

Versus

Hubli Electricity Supply Co. Ltd. & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. Shubhranshu Padhi
Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1**

ORDER

An affidavit has been filed by the Appellant giving the details of clarification. The learned counsel for the Respondent seeks some time to go through the same and to get instructions.

Post the matter on **13.10.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**